

**Before the Appellate Tribunal for Electricity**  
( Appellate Jurisdiction )

**Appeal No. 122 of 2010**

**Dated : 12<sup>th</sup> August, 2011**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. V.J. Talwar, Technical Member**

**In the matter of:**

Union of India ... Appellant(s)

Versus

Tamil Nadu Electricity Board & Anr. ...Respondent(s)

**Counsel for the Appellant(s): Mr. Abhishek Yadav**

**Counsel for the Respondent(s): Mr. Ramji Srinivasan, Sr. Adv.**  
**Mr. S. Vallinayagam**

**ORDER**

Written Submissions have not been filed by the learned counsel for the Appellant. Therefore, the learned counsel for the Appellant is directed to file the Written Submissions on or before 17.08.2011 after serving copy on the other side.

Post the matter on **18.08.2011.**

**( V.J. Talwar )**  
**Technical Member**

**(Justice M. Karpaga Vinayagam )**  
**Chairperson**

Ts/ks